

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 4<sup>th</sup> November, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh  Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. for the Applicant  Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. for R-1 & 2 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Raman Yadav, Adv. for R-1, 3,4,5,6.
2.	Appeal No. 126/2015	Al Karma  Vs. MoEF & CC & Ors.	Mr. Vaibhav P. Shukla, Adv. for Appellant  Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Taruna A. Prasad, Adv.
<b>FOR HEARING</b>			
3.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr.  Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants  Ms. Panchajanya Batra Singh, Adv. for R- 1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
4.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant.  Mr. Sanjay Dewan, Adv. for R – 1 & 2. Mr. Vivek Kr. Tandon, Adv. for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. in M.A. No. 898/2013 Mr. Pankaj Kumar, SI for Delhi Police
5.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad  Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD

			<p>Mr. Suresh Tripathy, Adv. for DJB  Mr. Ashwani Kr. Dhatwalia, Adv. for DDA  Mr. Ajay Arora, Adv. for SDMC  Mr. Sunil Gupta, Adv. for Batra Hospital  Mr. Balendu Shekhar, Adv.  Mr. Sunil Gupte, Adv. for IOC  Mr. Vikramditya Singh, Adv. for AIIMS  Mr. Sanjay Diwan, Adv. for Forest Dept.  Mr. B.V. Niren, Adv. for CPWD  Mr. D. Rajeshwar Rao, Adv.</p>
6.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	<p>Sh. Kalyan Bansingh &amp; Ors.</p> <p style="text-align: center;">Vs.</p> <p>HIL Ltd. &amp; Ors.</p>	<p>Mr. Rahul Choudhary, Ms. Pallavi Talware, &amp; Mr. Ritwick Dutta, Advs. For the Applicant.</p> <p>Mr. Ankur Khandelwal, Adv. For R-1  Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv.  Mr. B. V. Niren, Mr. A. K. Prasad, Advs. for R-2 &amp; 5  Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for R-3  Mr. Kumar Anurag Singh, Adv. for R-4</p>
7.	Original Application No. 117/2014	<p>Shantanu Sharma</p> <p style="text-align: center;">Vs</p> <p>Union of India &amp; Ors.</p>	<p>Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. for the Applicant.</p> <p>Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1.  Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2.  Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3.  Mr. Ardhendumauli Kr. Prasad &amp; Mr. K.S. Parihar, Advs. For R-4.  Mr. Sanyam Saxena, Adv. For R-6.  Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 &amp; 68.  Mr. Rudreshwar Singh, Adv. For R-9 &amp; 41.  Mr. Shubham Bhalla, Adv. For R-11 &amp; 69.  Mr. Dinesh Jindal, L.O, DPCC for R-12 &amp; 57  Mr. Anil Grover AAG, for R-16 &amp; 45.  Mr. Jayesh Gaurav, Adv. For R-19.  Mr. Mukesh Verma, Adv. For R-24.  Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur &amp; Mr. Z.H. Isaac Haiding, Advs. For R-26 &amp; 53.  Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28.  Mr. Abhimanyu Garg, Adv. For R-30 &amp; 59.  Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 &amp; 62.  Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 &amp; 63.  Mr. Anil Shrivastav, Adv. For R-39.  Mr. Sibho Sankar Mishra, Adv. For R-58.  Mr. Devraj Ashok for State of Karnataka &amp; Karnataka Pollution Control Board.  Mr. Gopal Singh, Adv. for State of Tripura  Mr. Balendu Shekhar, Adv.for GNCTD&amp;DPCC  Mr. Sarthak chaturvedi, Adv. for Andaman Nicobar Islands</p>
8.	Original Application No. 499/2014	<p>Anupam Raghav &amp; Anr</p> <p style="text-align: center;">Vs.</p> <p>U.O.I. &amp; Ors.</p>	<p>Ms. Pooja Dhar, Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1  Ms. Savitri Pandey, Adv.for R-2 to 5, 10&amp;11  Mr. Pradeep Misra, Adv. for R – 6 to 9  Mr. Roshan Lal Goel, Adv. for R – 19</p>

9.	Original Application No. 102/2014 (M.A No. 686/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB
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			Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for State of Bihar & BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv.
10.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh  Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant.  Mr. Sajid Sultan, Adv. for the Applicant in M.A.No.244/2015 Mr. Vikas Malhotra, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 to 4 Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6
11.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39 /2014)	Tarun Bharat Chauhan & Anr.  Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren & A.K.Prasad Advs. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5 Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7 Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9
12.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind  Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant  Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-3 & R-4
13.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors.  Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K. Sabharwal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Neeraj Jain, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
14.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar  Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant  Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. Vikram Mehta, Adv. for R-5 Ms. Heena, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB

Date: 4<sup>th</sup> November, 2015  
Time : After the above Bench

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No.34 (T <sub>HC</sub> )/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9
2.	Original Application No.37 (T <sub>HC</sub> )/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R – 9

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